

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3969/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
Member, MACT, Barpeta.

Dated Guwahati, the 20<sup>th</sup> October, 2020.

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B) 997, dated 19.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for three days casual leave on 27.10.2020, 28.10.2020 and 29.10.2020 along with station leave permission from the morning of 23.10.2020 to 30.10.2020, has been granted. Further, the Judicial officer who will be in charge of the Court and office of the District & Sessions Judge, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

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Memo NO.HC.VII-90/1996/3970-A, dated 20.10.2020

Copy to:

1. The District & Sessions Judge, Barpeta .
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rohar